

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR MASTANA FOODS PRIVATE LIMITED OPERATING IN RICE MILLING INDUSTRY AT KAITHAL- HARYANA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Mastana Foods Private Limited PAN: DELM05674E CIN: U15313DL1999PTC098638
2.	Address of the registered office	Registered Office: 2646, 1st Floor, Gali Raghu Nandan, Naya Bazar, Delhi-110006
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	4 K.M. Milestone, Kurukshetra Road, Kaithal, Haryana-136027
5.	Installed capacity of main products/ services	22 MT approx. per hour Rice milling capacity, presently 3 plants have been leased out having capacity of 12 Ton approx.
6.	Quantity and value of main products/ services sold in last financial year	The Factory premises along with Plant and Machinery of the Corporate Debtors has been leased out during the corresponding last financial year.
7.	Number of employees/ workmen	5
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be procured by sending the email to RP on ip.mastanafoods@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation of Expression of Interest (EOI) containing, inter-alia, Eligibility Criteria and other relevant details can be obtained by sending email at ip.mastanafoods@gmail.com
10.	Last date for receipt of expression of interest	23 rd December 2024
11.	Date of issue of provisional list of prospective resolution applicants	02 nd January 2025
12.	Last date for submission of objections to provisional list	07 th January 2025
13.	Date of issue of final list of prospective resolution applicants	16 th January 2025
14.	Date of issue of information memorandum, evaluation matrix and	16 th January 2025

	request for resolution plans to prospective resolution applicants	
15.	Last date for submission of resolution plans	16 th February 2025
16.	Process email id to submit Expression of Interest	ip.mastanafoods@gmail.com

Date: 07/12/2024

Place: Delhi

Amit Agrawal
Resolution Professional
Reg No.- IBBI/IPA-02/IP-N00185/2017- 18/10456
H-63, Vijay Chowk, Laxmi Nagar, Delhi - 110092
For Mastana Foods Private Limited